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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/1385 /2024/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, The District & Sessions Judge,  
Tinsukia

Dated Guwahati, the 21<sup>st</sup> February, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC).**  
Ref:- Your letter no. DJT/CAO/III/19/884/2024, dated 13.02.2024  
& this Registry's letter no. HC.VII-06/418/2024/A, dated 12.01.2024

Sir,

With reference to the above, I am directed to inform you that Shri Rajrishi Shandilya, Sub-Divisional Judicial Magistrate(M), Sadiya, Chapakhowa, has been allowed to modify the LTC permission that was already granted to him vide this Registry's letter no. HC.VII-06/418/2024/A, dated 12.01.2024. Now, he has been allowed to avail LTC for the block period 2022-2025 to visit Port Blair, Andaman from Sadiya and return (from Sadiya to Dibrugarh by car and from Dibrugarh to Andaman by flight and return from Andaman to Dibrugarh via Delhi/Kolkata by flight and then from Dibrugarh to Sadiya by car), along with his wife Smti. Tulika Dutta, w.e.f. 23.03.2024 to 31.03.2024, by the shortest possible route, as per existing Rule.

Further, Shri Rajrishi Shandilya has been allowed to draw Rs. 60,000/- (Rupees Sixty Thousand) as advance payment towards his proposed LTC.

Shri Shandilya may be informed accordingly.

Thanking you.

Yours faithfully



**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-06/1386-1389 /2024/A, dated 21<sup>st</sup> February, 2024**

Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Rajrishi Shandilya, Sub-Divisional Judicial Magistrate(M), Sadiya, Chapakhowa, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



**REGISTRAR (VIGILANCE)**

19.02.2024